Annexure-2

Monotona Tyres Limited In Liquidation | **Date of commencement of Liquidation: 23/06/2023 (A copy of order was received on 26/06/2023)** | **List of Stakeholders as on: 31/12/2021**

List of unsecured financial stakeholders (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification on	Remarks, if any
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Capital First (Now IDFC Bank Ltd.)	During CIRP	34,41,62,887	32,88,75,216	Financial Creditor Unsecured		59.3%			1,52,87,671		The said claim has been collated based upon the adjudication made by the Resolution Professional during CIRP and the same has been collated by the liquidator in view of Regulations 12 of IBBI (Liquidation Process) Regulations 2016.
2	Globe Fincap	During CIRP	22,55,60,120	22,55,60,120	Financial Creditor Unsecured		40.7%					A revised claim was recived during liquidation and the same has been admitted based upon supporting documents
3	Subhlaxmi Compusis Pvt. Ltd.	During CIRP	92,69,84,038		Financial Creditor Unsecured		0.0%				92,69,84,038	The said claim has been collated based upon the adjudication made by the Resolution Professional during CIRP and the same has been collated by the liquidator in view of Regulations 12 of IBBI (Liquidation Process) Regulations 2016.
4	Moneywise Financial Services Pvt. Ltd. (Assigned to Ruia Marketing Ltd.)	During CIRP	1,67,66,992	-	Financial Creditor Unsecured	personal guarantee and corporate guarantee	0.0%				1,67,66,992	The said claim has been collated based upon the adjudication made by the Resolution Professional during CIRP and the same has been collated by the liquidator in view of Regulations 12 of IBBI (Liquidation Process) Regulations 2016.
5	Devamata Commercials Pvt. Ltd.	During CIRP	76,89,44,688	-	Financial Creditor Unsecured		0.0%	76,89,44,688.00				The matter is pending before NCLT, Hence the said amount has been treated as Contingent and list will be modified once the same is adjudicated by Adjudicating Authority. However, the same has been collated by the liquidator in view of Regulations 12 of IBBI (Liquidation Process) Regulations 2016.
TOTAL			**34,41,62,887**	**55,44,35,336**								